

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

IN

Original Application No. 99 of 2021

Tribunal on its own motion Suo Motu

based on the news item in The Times of India Newspaper,

Chennai Edition dt. 05.04.2021,

"Chennai, you are breathing micro plastic" ... Applicant(s)

Versus

The Chief Secretary to Government of Tamil Nadu,

Chennai and Ors. ... Respondent(s)

STATUS REPORT BY GREATER CHENNAI CORPORATION

IN O.A. No. 99 OF 2021

I, Dr. Manish Shankarrao Narnaware, I.A.S., Son of Mr. Shankarrao Mahadev Narnaware, Hindu, aged about 30 years, Deputy Commissioner (Health), Greater Chennai Corporation, having office at Ripon Building, Chennai - 600 003, do hereby solemnly affirm and sincerely state as follows:-

- 1) I am the Deputy Commissioner (Health) the Greater Chennai Corporation and I am filing this counter affidavit on behalf of the Commissioner, Greater Chennai Corporation, as per the delegation of powers given to me and as such I am well acquainted with the facts of the case through available records.


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- 2) I respectfully submit that the as per the G.O. Ms. No. 84 dated 25.06.2018 from the Environment and Forest Department, Council Resolution No. 286/2019 dated 03.06.2019 and the circular from the Commissioner dated 14.06.2019; the Public Health Department of the Greater Chennai Corporation inspected 4,71,540 shops in the areas of Greater Chennai Corporation. I further submit that about 3,20,226 kgs of banned plastic were seized from the above said 4,71,540 traders.
- 3) I respectfully submit that an amount of Rs. 1,42,02,100 (Rupees One Crore Forty Two Lakhs and Two Thousand and One Hundred) were collected as fine from the defaulters by the Public Health Department.

Zone	Total No. of shops raided	Total No. of plastic seized (kg)	Fine Amount (Rs.)
1	16173	6599.14	308500
2	6410	6283.05	254500
3	39142	9945.8	489600
4	28779	13362.51	483400
5	21524	42878.2	2157700
6	18261	24400.7	669300
7	32229	27426.25	1231200
8	40938	29023.45	1257400
9	31693	21467.71	902400
10	46719	62128.81	1603800
11	44765	19382.5	1391200


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12	25107	11762.99	945700
13	62765	17744.2	1111000
14	28156	13422.2795	699900
15	28879	14443.825	696500
TOTAL	471540	320226.4145	14202100

4) I humbly submit that when the above case came before the Hon'ble Green Tribunal, Southern Zone and passed an Order regarding the dumping yards in Perungudi and Kodungaiyur as follows:-

“..4. Further, even in the yesterday newspaper, namely, 15.06.2021, Times of India, Chennai Edition, it was mentioned under the caption “Micro plastic found in water near corporation dumpyards”. It is quite alarming to see the newspaper report that microplastic are seen in the groundwater samples which were taken from the wells near the dumpyards, namely, Kodungaiyur and Perungudi dumpyards where the entire dump generated and collected from Chennai and other suburb are being dumped and that dumpyard even now lacks proper scientific disposal of the legacy waste that has been dumped there in respect of which, on the basis of the direction given by this Tribunal in some other matter, steps are being taken by the Greater Chennai Corporation to dispose of the legacy waste in the dumpyards...”

5) I respectfully submit that the Greater Chennai Corporation has commenced the removal of legacy waste in Perungudi dumping ground through bio-mining and the period of contract is 3 years. The probable date of completion is July 2024. The bio-mining work at Kodungaiyur dumping ground will be commenced shortly. The present

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status of bio-mining in Perungudi and Kodungaiyur dumping ground is as follows:

Bio-Mining at Perungudi dumping ground:

Total volume of legacy waste above road level in Perungudi site is 30.6 lakhs cubic meters. The project was divided into six packages for efficient execution having project horizon as three years. After three years the Perungudi dump site will be reclaimed and the fresh waste dumping will also stop since GCC is establishing new processing facility to process and dispose the waste in compliance with SWM rules 2016.

The project cost is appended in the following table:

Package	Total Area (acres)	Total Waste (m3)	Biomining Fee Rs/cum	Project Cost in Rs. Lakhs
Package-1	29.88	541472.91	1070.77	5797.93
Package-2	48.95	574315.16	1070.77	6149.59
Package-3	35.37	474132.78	1070.77	5076.87
Package-4	22.38	470321.24	1070.77	5036.06
Package-5	35.49	470130.21	1070.77	5034.01
Package-6 A	53.09	532750.39	1070.77	5704.53
Interim Landfill System Cost (ILF)				1968.78
Environmental and Social Compliance Cost				296.81
Sub Total	225.16	3063122.69		35064.59

The project (all packages) has been awarded at the cumulative cost of Rupees 350.64 crores and site has been handed over. It is expected that by implementing this Bio mining project the air quality of the city shall improve substantially. Now preliminary works like installation of plant and machinery and stabilisation of


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legacy waste is under progress in all 6 packages. The package wise status has been stated below:-

❖ **Current Status:**

For Packages I,II & VI

- ❖ Legacy waste removal work for erection of plant and machinery is in progress
- ❖ Plant and machineries fabrication work is in progress.
- ❖ Proposed to start the erection of plant by 25.09.21.
- ❖ ILF civil structural design is under preparation by IIT.

For Package V

- ❖ Plant and machinery erection work completed and dry run work completed. Waiting for EB power supply.
- ❖ Planned to start the processing operation by 30.09.21.

For Package III

- ❖ 80% of plant erection work completed and expected to complete by 30.09.21.

For Package IV

- ❖ Plant erection work started and expected to complete by 10.10.21.

Bio-Mining at Kodungaiyur dumping ground:

The total volume legacy waste is 64.02 Lakhs cubic meter. The approximate total cost of bio-mining is Rs.753.54 Crores at a rate of Rs.1177.00 per Cubic Meter. In addition to Bio-Mining cost an interim landfill site spread over 25 acres also has to be constructed to accommodate fresh incoming waste having life of 2 years and the cost is approximately Rs. 19.68 Crores. In addition to Bio-mining and


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interim landfill cost, the environmental management cost is approximately Rs.4 Crores. Hence, the total project cost of reclamation of Kodungaiyur dump site is approximately Rs.777.22 Crores.

The Detailed Project Report is to be prepared after arriving at the actual cost of Bio-mining by conducting drone survey, Social impact assessment, Environmental Impact assessment & geo technical study and waste characterization study as well as Technical and Financial Feasibility Assessment and finalization of Consultant for preparing DPR is progress by TNUIFSL.

It is therefore respectfully prayed that this Hon'ble Court to be pleased to pass such other further order or orders as this Hon'ble Court may deem fit and proper in the circumstances of the case.

Solemnly affirm that Chennai

On this the 18th day of September 2021

And signed his name in my presence


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AGS E.No: 2291/2019
119, Adl. Law Chambers
High Court, Ch-104.
Advocate::Chennai